

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3749
ANSWERED ON:19.03.2015
PRIVATE SECTOR PARTICIPATION IN RURAL DEVELOPMENT
Bohara Shri Ramcharan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps to include the private sector in rural development;
- (b) if so, the details thereof;
- (c) the names of the areas which have been identified for the purpose; and
- (d) the details of the facilities and concessions provided or to be provided to the private sector in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (d) Yes Sir. Provision of Urban Amenities in Rural Area (PURA) Scheme is being implemented through Public Private Partnership (PPP) mode. In pilot stage of the scheme private sector entity is given flexibility to select the Gram Panchayat(s) for a PURA project.

Beside this, the Ministry of Rural Development is also undertaking placement linked Skill Development programme for rural poor youth called Deen Dayal Upadhyay Grameen Kaushalya Yojana (DDU-GKY) in PPP mode through Project implementing Agencies (PIAs). A private sector entity is eligible to be a PIA, inter-alia, if it is registered under Indian Trust Acts, or any State Society Registration Act, or any State Cooperative Societies or Multi – State Cooperatives Acts, or the Companies Act 2013 or the limited Liability Partnerships Act 2008. The PIAs are eligible to obtain grant-in-aid for project implementation.